

HIGH COURT FOR THE STATE OF TELANGANA: HYDERABAD

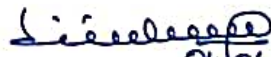
R.O.C.NO. 87/2024-RC

DATED: 4-6-2025

NOTIFICATION

In view of the Order of the Hon'ble Supreme Court dated 30.5.2025 in I.A.No. 131214 of 2025 in Writ Petition (Civil) No. 489 of 2024, the result of the candidates, who are petitioners in Writ Petition (Civil) No. 489 of 2024 and S.L.P. Civil Nos. 11655, 21056, 21909, 34320 of 2024 and S.L.P. (Civil) No. 314 of 2025 pending before the Hon'ble Supreme Court and similarly situated candidates and whose result has been kept in sealed cover, for the post of Junior Civil Judges under Notification No. 87/2024-RC dated 10.4.2024 in the Telangana State Judicial Service by Direct Recruitment provisionally declared. Accordingly, the candidates with the following Hall Ticket Numbers are provisionally declared to have been selected for the post of Civil Judge (Junior Division) notified for the year 2024, subject to the outcome of result in the above matters pending before the Hon'ble Supreme Court of India:

JCJ-240912	JCJ-240933	JCJ-241143	JCJ-241153
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04/06/2025
REGISTRAR (ADMINISTRATION) FAC
REGISTRAR (RECRUITMENT)